

Notifications and Orders

(22) Rates for the allotment of land for various purposes - No. 3219- UTFI(4)-97/5489. - In supersession of the Chandigarh Administration, Finance Department Notification bearing No. 925-UTFI (3) -96/9724, dated the 30th July, 1996, the Administrator, Union Territory, Chandigarh, hereby fixes the following rates for the allotment of land for various purposes in the Union Territory, Chandigarh namely: - ,

Purpose	* Rate per square yard
I. For educational purposes	Rs. 1,800/
2. For institutions, organizations, and associations of persons, subject to the following criteria : -	Rs. 2,900/-
(a) The allotment directly subserves the interest of the population of the Union Territory of Chandigarh.	
(b) The allotment is generally conducive to the planned development of the Union Territory of Chandigarh.	
(c) The institution is of non-profit making character. i'd) The institution has been in existence for at least 5 years at the time of submitting the application for allotment.	
3. For religious purposes in the newly developing sectors.	Rs. 2,900/-
4. For Office Buildings i -	
(a) Central and State Government other than the Chandigarh Administration.	Rs. 7,200/-
(b) Central and State Public Sector Undertakings, Hoards, Corporations and other semi-Government organizations engaged in development or regulatory work only	Rs. 7,200/-
(c) Other Central and State Public Sector Undertakings. Boards. Corporations and other semi-Government organizations.	Rs. 25,800/-
5. For residential purposes: -	
(a) For employees of the Government of India; other State and Union Territory Governments, Boards and Corporations of the Central Government, State Governments and other Union Territory Administration, on plotted area basis.	Rs. 4,000/-
(b) For Chandigarh Housing Board on plotted area basis, for the construction of various categories of dwelling units : -	
(i) H.I.G. Rs. 4,000/-	Rs.
(ii) M.I.G. Rs. 2,500/-	
(iii) L.I.G. Rs. 1,000	
(iv) R.W.S. Rs. 500/-	

These rates shall be effective from the date of issue of this Notification. *Chandigarh Admn. Gazette (Extra) dated 6th/7th April, 1998 at Page 621 J.*

Note ; Rates revised by Chandigarh Admn. Gazette (Extra) dated 14-2-2002 page 1434]